

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-206/2013/628/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the rd 23 January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.XII-2/2023/15/E dated 19.01.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.01.2024 and 30.01.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 26.01.2024, after flag hoisting, till the evening of 31.01.2024.** The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-206/2013/629-630/A, dated , 23-01-2024
Copy forwarded to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
